

(b) if so, whether Government are considering any proposal to provide a cinema house in these areas; and

(c) the likely time by which the cinema house will be opened?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Setting up of a Watch Factory in Hills of U.P.

3354. SHRI T. S. NEGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to locate a branch of HMT watch factory in the hills of U.P.; and

(b) if so, details of the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) (a) An H.M.T. assisted watch assembly unit has been set up in Bowani, Nainital District.

(b) 60,000 H.M.T. watches were assembled in this unit in 1977-78; 82,000 H.M.T. watches have been assembled in 1978-79 (up to end July) The unit is managed by U.P. Digital Limited, a subsidiary of the U.P. State Industrial Development Corporation.

Shortage of Accommodations

3355. SHRI RAMA CHANDRAN KADANNAPPALLI: Will the Minister of DEFENCE be pleased to state:

(a) whether there is an acute shortage of married accommodation for the JCOs and their equivalents in the other services, and hiring an accommodation of their specification is just impossible when the Government sanctions to hire such accommodation is only Rs. 300/- per mensem whereas, the rate for hiring the accommodation on reimbursement basis for the service officer have been increased from Rs. 800/- to Rs. 1000/-; and

(b) if so, the reasons for not issuing suitable instructions to the Director of

Military Estates to give back those class II type of quarters of JCOs specification for the use of JCOs only (in R. K. Puram Sector II) which are presently being allotted to the service officers knowing well that they are too much below the specification laid down for the officers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) It is fact that there is a shortage of married accommodation for the JCOs and their equivalents. Action is in hand to improve the position. The difference in rental ceilings arises out of difference in entitlement of plinth area of accommodation.

(b) The houses in Sector II of R.K. Puram are type IV houses with a plinth area of 935 s.ft. and have been taken on pool for allotment to service officers though they are without servants quarters and garages. These houses cannot be allotted to JCOs who are entitled to houses with plinth area of 800 s.ft.

Enquiry into the drowning of Dredger Lord Willington

3356. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have ordered a judicial enquiry into the drowning of Dredger Lord Willington; and

(b) if so, how far the enquiry has proceeded and its findings?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). Director General, Shipping has ordered the institution of judicial enquiry and the Chief Judicial Magistrate, Cochin, has decided to have the first hearing on 29th August, 1978.

Setting up of an H.M.T. Unit at Kolhapur

3357. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Central Government and the State